

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the ^{12th} February, 2015.

No.HC.VII-72/04 / (Part-II) / 774 / A # # Hon'ble the Chief Justice (Acting) has been pleased to appoint Mr. Nelson Sailo, Sr. Advocate as Standing Counsel , Gauhati High Court, Aizawl Bench, Aizawl with immediate effect.

Fees admissible to the above named Standing Counsel will be governed by this Registry's notification No. HC/VII/72/04/9732/A Dated 12.11.2012

By order,
Sd/-
H.K. SARMA
REGISTRAR GENERAL

Memo No.HC.VII-72/04/ 775-791 /A, dated 12.02.2015.

Copy to:-

1. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl.
2. The Registrar (Vig./ Admn./ Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Shri S.S. Dey, Standing Counsel, Gauhati High Court, Guwahati.
8. Shri S.K. Medhi, Standing Counsel, Gauhati High Court, Guwahati.
9. Shri U.K. Nair, Standing Counsel, Gauhati High Court, Guwahati.
10. Shri Tanmoyjyoti Mahanta, Standing Counsel, Gauhati High Court, Guwahati.
11. Mr. Akito Zhimomi, Standing Counsel, Gauhati High Court, Kohima Bench, Kohima.
12. Mr. Nelson Sailo, Sr.Advocate now appointed as Standing Counsel, Gauhati High Court, Aizawl Bench, Aizawl.

13. Mr. Muk Partin, Standing Counsel, Gauhati High Court, Itanagar Bench, Naharlagun.
14. The Systems Analyst, Gauhati High Court, Guwahati. (He is requested to upload this notification in the official website of the Gauhati High Court, Guwahati)
15. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The A.O.(J) _____ Section, Gauhati High Court, Guwahati
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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12/02/15